

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NOS. 291 & 292 OF 2015

Dated: 21st March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Power Grid Corporation of India Ltd. Appellant(s)

Versus

Karnataka Power Transmission Corporation Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. S.B. Upadhyay, Sr. Adv.
Mr. Pawan Upadhyay
Mr. Param Kumar

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Sandeep Rajpurohit
Ms. Neha Garg for R-1

Mr. R.K. Mehta
Ms. Himanshi Andley for R.8

Mr. M.T. George for KSEB

ORDER

List these matters on **21.04.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**